

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:165  
ANSWERED ON:22.11.2011  
LAND TO SMALL INDUSTRIAL UNITS  
Agarwal Shri Jai Prakash

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering any proposal to allocate land to the small industrial units being closed down as per the orders of the Supreme Court in Delhi;
- (b) if so, the details thereof as on date;
- (c) whether the Government has received any representation or request in this regard;
- (d) if so, the details and the present status thereof; and
- (e) the time by which land is likely to be allocated to these small industrial units in certain new industrial areas and the reasons for delay therein?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): As reported by the Government of National Capital Territory of Delhi (GNCTD), no such new proposal is pending or under consideration of the Delhi State Industrial and Infrastructure Development Corporation (DSIIDC) at present. However, the Government of NCT of Delhi/DSIIDC under the old Relocation Scheme of Industries - 1996, had already allotted 22492 alternative industrial plots/flats to the industrial units found eligible for allotment in accordance with the scheme. As on date, only 189 eligible units are on wait list for allotment under this scheme.

(c) to (e): The GNCTD has also reported that various representations from different industrial associations/ organisations/ individuals from time to time are received for reconsidering rejected cases under the above scheme. Those who applied under relocation scheme 1996 and were able to prove by way of specified documents that their units were established prior to 19-4-1996 at non-conforming area/residential area and have violated the norms prior to the cutoff date have been allotted industrial plots and few are in wait list for allotment under the scheme. There is no proposal to re-consider the rejected cases and there is no new relocation scheme under consideration at present.